

CITY CIVIL AND SESSION COURT MUMBAI IN THE COURT OF H.H.J. MRS PRITI
KUMAR (GHULE) COURT 38 ADDL. SESSIONS JUDGE Criminal Cause List
Dated 09-11-2020

SR. NO	CASE TYPE	CASE NO.	TITLE	STAGE	NAME OF ADVOCATE
1	POCSO SPL CASE	425/2015	THE STATE OF MIDC POLICE STATION. Vs SMT. SAMPA VISHWAS ROY AND ANOTHR 01	Final Arguments.	
2	POCSO SPL CASE	224/2015	The State of Sakinaka Police Station. Vs PRAMOD HARIDAS JAISWAL.	Accd s/t u/s 313 on VC or through Ld. Adv.	
3	POCSO SPL CASE	461/2020	The State of Maharashtra through Santacruz Police Station Vs William Bosco Jekinson	Hearing	
4	POCSO MA	834/2020	The State of Maharashtra Thr Kurla P Stn Vs Krupesh Joginder Tiwari	Hearing	
5	POCSO SPL CASE	114/2017	VIKHROLI POLICE STATION Vs SANY LOTURAM JAISWAR	Hearing Before Charge	
6	BA POCSO	1143/2020	Vinod Ravi Dumdiya Vs The State- Bhandup Police Station	Reply/Say	

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KUMAR (GHULE) COURT 38 ADDL. SESSIONS JUDGE Criminal Cause List
Dated 10-11-2020

SR. NO	CASE TYPE	CASE NO.	TITLE	STAGE	NAME OF ADVOCATE
1	POCSO SPL CASE	118/2015	THE STATE OF BHANDUP POLICE STATION. Vs LALBABU @ SHERU RAMPRASAD YADAV AND ORS.02.	Defence Evidence	
2	POCSO SPL CASE	258/2017	KHAR POLICE STATION Vs RAHUL RAJU JECOB	Documents	
3	POCSO SPL CASE	441/2017	The State Trombay Police Station Vs Shivkumar Kulla Kaunder	Documents	
4	POCSO SPL CASE	457/2017	The State Dadar Police Station Vs Muslim @ Rutik Mangatu solanki	Documents	
5	POCSO SPL CASE	95/2019	The State Of Ghatkopar Police Station Vs Rahul Balasaheb Jagtap	Reply/Say	

CITY CIVIL AND SESSION COURT MUMBAI IN THE COURT OF H.H.J. MRS PRITI
KUMAR (GHULE) COURT 38 ADDL. SESSIONS JUDGE Criminal Cause List
Dated 11-11-2020

SR. NO	CASE TYPE	CASE NO.	TITLE	STAGE	NAME OF ADVOCATE
1	POCSO SPL CASE	611/2015	The State of L.T.Marg Police Station. Vs JOKIM JACKRIS FERNANDES	Defence Evidence	
2	RA POCSO	574/2020	The State Chunabhatti Police Station Vs Mehfooz @ Tivi Manjoor Malik	Appearance	
3	CRI BA	2237/2020	Shamji Sukur Vinjuda - Applicant. Vs State - Agripada Police Station - Respondent.	Appearance	
4	POCSO SPL CASE	438/2019	The State of Maharashtra - Kurla Police Station Vs Mohd. Hanif Gulamnabi Shaikh	Discharge Appliation	

CITY CIVIL AND SESSION COURT MUMBAI IN THE COURT OF H.H.J. MRS PRITI
KUMAR (GHULE) COURT 38 ADDL. SESSIONS JUDGE Criminal Cause List
Dated 12-11-2020

SR. NO	CASE TYPE	CASE NO.	TITLE	STAGE
1	ABA	1150/2020	Aniket Vijay Sawant and Anr. Vs The State of Maharashtra Through Bandra Police Station	Hearing
2	POCSO SPL CASE	74/2019	The State of Shivaji Nagar Police Station Vs Maksud Aalam Meheubub Ali Shah	Hearing Before Charge
3	POCSO SPL CASE	655/2019	The State of Maharashtra - Sir J.J. Marg Police Station Vs Brijesh Babulal Sharma	Hearing Before Charge
4	POCSO SPL CASE	55/2016	THE STATE OF WADALA T.T POLICE STATION. Vs MEHTAB ALTAF SHAIKH @ BABU.	Documents
5	ABA	1183/2020	Ajay Kamal and Anr. Vs The State of Maharashtra Through Bhoiwada Police Station	Reply/Say
6	POCSO SPL CASE	212/2016	THE STATE OF PANT NAGAR POLICE STATION. Vs SURAJ UMASHANKAR SINGH AND ORS.04	Discharge Application

